Rank Company

- 8. Tech Mahindera Ltd. (formerly Mahindra-British Telecom Ltd.)
- 9. Perot System TSI (I) Ltd.
- 10.L&T Infotech Ltd.
- 11. Polaris Software Lab Ltd.
- 12. Hexaware Technologies Ltd.
- 13. Mastek Ltd.
- 14. Mphasis BFL Ltd. .
- 15. Siemens Information Systems Ltd.
- 16. Genpact
- 17. i-Gate Global Solutions Ltd.
- 18. Flextronics Software Systems Ltd. (Standalone for PSS)
- 19. NUT Technologies Ltd.
- 20. Covansys India Ltd.

Source:

NASSCOM This list does not include companies whose:

- 1. Corporate headquarters are located outside India, but who have an Indiacentric global delivery model; and
- 2. Who have not shared their India-centric revenue figures.

Pending projects in NER

- 3858. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:
- (a) the number of development projects in the North East funded by the Central Government which have been pending beyond the stipulated period for more than three years, less than three years but more than one year and others;
 - (b) the main reasons for such delays;
 - (c) the cost escalation caused due to delays; and
- (d) the steps taken/proposed to be taken to expedite the completion of delayed projects?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): (a) The number of development projects in the North East funded by the Ministry of Development of North Eastern Region (DoNER) under the Non-Lapsable Central Pool of Resources (NLCPR) Scheme and those funded under North Eastern Council (NEC) Schemes, which have been pending beyond the stipulated period for more than three years, less than three years but more than one year and less than one year respectively are 21,114 and 60. Details are given in the enclosed Statement (See below).

- (b) Most of the projects are implemented by the State Governments. The main reasons for delay, among others, are shorter working period because of long rainy season in the North East, delay in release of funds by the State Governments to the implementing agencies limitations of technical and professional expertise, and law and order problems.
- (c) As a policy, the Ministry of Development of North Eastern Region does not fund cost escalation due to time overrun in the case of projects under NLCPR. Cost escalation, if any, are borne by the State Governments concerned. In the case of NEC-funded projects, cost escalation is sanctioned by the competent authority.
- (d) In order to expedite the implementation of these projects, State Governments have been advised to ensure the timely release of funds to the implementing agencies and also review the progress on a quarterly basis at the level of Chief Secretary. The Ministry of Development of North Eastern Region and the North Eastern Council are constantly monitoring the progress of implementation of projects in meetings held at various levels. Recently a system of review of NLCPR Projects through video conferencing with officials of the State Governments has been started. In these review meetings, implementation problems are identified and strategies to overcome such problems are chalked out. Simultaneously, efforts are on to upgrade the technical and professional capacities of the State Government officials under the Capacity Building Scheme of DoNER.

Statement Pending Development Projects in NER

Particulars		Number of Projects pending for		
SI. No.		more than 3 years	more than 1 year but less than 3 years	less than 1 year
1.	NLCPR Projects NEC	20 1	91	60 0
2.	Projects		23	
	TOTAL:	21	114	60

Process of visas for Pakistan

3859. SHRI SYED AZEEZ PASHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Ministry is easing the process of visa for Pakistan; and
- (b) the number of visas that were issued in 2006 and 2005?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) In October 2005, Government had proposed that the existing visa agreement between the two countries be liberalised and also handed over the draft of a new agreement. Response from the Government of Pakistan to this has recently been received.

(b) The High Commission of India in Islamabad issued 90663 visas in 2005 and 92334 visas in 2006 to Pakistani nationals intending to visit India.

Indian PoWs in Pakistani jails

3860. SHRI EKANATH K. THAKUR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that many Indian Prisoners of War are languishing in Pakistani jails since the 1971 war and the prisoners' families blame Government for their unending misery;